

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)

Item No.105

C.P. (IB)/201(CH)2021

IN THE MATTER OF:

Union Bank of India

...Petitioner

Vs.

Ritu Saluja

...Respondent/Personal Guarantor

Under Section: 95(1), IBC

Order delivered on 31.01.2024

CORAM:

**SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)**

**SHRI UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)**

PRESENT:

For the Petitioner : Mr. Pulkit Goyal, Advocate
For the Personal Guarantor : Mr. Shikhar Sarin, Advocate

ORDER

The next date of hearing before the Hon'ble High Court is stated to be 18.04.2024. Let the mater be listed on 23.04.2024.

**Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)**

**Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)**